

19

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016

CORAM:

Present:


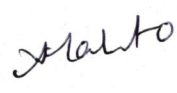
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Durgaprasad Kojari	Advocate i/b PDS Legal for Respondent No.1	
2.	Aarti Mahato	Adv i/b. Dhruve Liladhar & Co. for Appellant	

ORDER

Company Appeal No. 5/58,59/CLB/MB/MAH/2016

At request of the Petitioner side, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)